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C.A.T. Bench, Jaipur

Date of Order	Orders
17/7/2001	None for belatedness. Mr. Hemant Gupta proxy counsel for Mr. M. Rafiq, counsel for respondents. In view of the interim order granted by the Hon'ble High Court, the case is adjourned to 5.11.2001. <i>[Signature]</i> GOPAL SINGH ADMINISTRATIVE MEMBER <i>[Signature]</i> A. K. MISHRA JUDICIAL MEMBER
5.11.2001 Appl. Ad. notice issued to Mr. applicant. Wkr No. 12975 dated 6/11/2001	None present for the parties. It is stated that Mr. W. Wales, Counsel for the applicant has died. Issue notices to the applicant. Post on 24.12.2001. <i>[Signature]</i> (GOPAL SINGH) MEMBER (A). <i>[Signature]</i> (B.S. RAIKOTE) VICE CHAIRMAN
Notice served G. S. (A) and Chairman	<i>[Signature]</i> HON'BLE JUDGE ADMINISTRATIVE MEMBER 24-12-2002 O. B. not formed today. 1-2-2003 Be listed before L. B. on 24/1/2003 <i>[Signature]</i> C.A.T. Jaipur 6